



Annexure 3

Name of Corporate Debtor : Hindusthan National Glass & Indu: Date of Commencement of CIRP : 21 October 2021

Pursuant to claims received and updated as on 28th February 2022

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

SI No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount	Amount			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by	Amount covered by Guarant ee	Whether related	% of voting Share in COC if applicable	of conting ent claim	of any	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	State Bank of India		58,31,65,246	12,66,33,37,294	Cash Credit	Note 1		No	38.72%	-	-	-	6,29,98,148	
			1,10,33,82,912		Term Loan 1	Note 1				-	-	-		
		03-Nov-21	3,46,77,72,811		Term Loan 2	Note 1				-	-	-		
1			1,26,10,08,905		Term Loan 3	Note 1				-	-	-		
			1,98,60,88,474		Term Loan 4	Note 1				-	-	-		
			4,32,49,17,095		Term Loan 5	Note 1				-	-	-		
			12,72,63,35,442	12,66,33,37,294						-	-	-	6,29,98,148	Note 4
	Canara Bank	29-Oct-21	40,69,87,432		Working Capital Loan	Note 1		No	5.47%	-	-	-	-	
2			1,38,25,37,794	1,38,25,37,794	Term Loan	Note 1				-	-	-	-	
			1,78,95,25,226	1,78,95,25,226						-	-	-	-	
3	Bank of Baroda	05-Nov-21	46,46,40,858	46,46,40,858	Cash Credit	Note 1		No	1.42%		-	-	-	
,			46,46,40,858	46,46,40,858				140	1.42 /0	-	-	-	-	
	Export-Import bank of India	05-Nov-21	59,55,93,904	96 66 72 469 F	Term Loan 1	Note 1		No No	2.96%	-	-	-	22,45,14,810	
4		03-1107-21	59,55,93,375		Term Loan 2	Note 1				-	-	-		
4			1,19,11,87,279	96,66,72,469						-	-	-	22,45,14,810	Note 3, Note 4
5	DBS Bank Ltd, Singapore	05-Nov-21	4,23,50,87,943	4,23,50,87,943	External commercial borrowing (ECB)	Note 1		No	12.95%	-	-	-	-	
			4,23,50,87,943	4,23,50,87,943						-	-	-	-	
	DBS Bank Ltd India	05-Nov-21	21,57,19,428	21,57,19,428	Short Term Loan	Note 1		No	0.699/	-	-	-	-	
6			78,31,030	78,31,030	CC/OD	Note 1				-	-	-		
6			48,483	48,483	PD1	Note 1			0.68%	-	-	-		
			22,35,98,941	22,35,98,941						•	-	-	-	

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7			2,76,81,04,647		For debt acquired from HDFC Bank Limited- EARC Trust SC-368	Note 1			-	-	-	-	
8	Edelweiss Asset Reconstruction Company Limited		28,81,66,842		For debt acquired from L&T Finance Limited - EARC Trust SC-367	Note 1		24.13%			-		
9		17-Nov-21	3,07,91,51,398	3,07,91,51,398	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)- EARC Trust SC-245	Note 1	No		-	-	•	-	
10			1,75,68,10,521		For debt acquired from Axis Bank Limited-EARC Trust SC-404	Note 1			-	-	•	-	
			7,89,22,33,408	7,89,22,33,408					-	-	-	-	
11	Standard Chartered	12-Nov-21	59,41,02,626 50,41,02,626		Working Capital Loan	Note 1	No	1.76%	-	-	-	1,95,25,150	
12	Bank Life Insurance Corporation of India	22-Nov-21	59,41,02,626 2,60,06,51,694		Non Convertible Debentures (NCD)	Note 1	No	6.73%	-	-	-	1,95,25,150 39,98,87,855	
	30/poration of maid		2,60,06,51,694	2,20,07,63,839					-	-	-	39,98,87,855	Note 4
13	Goldman Sachs International Bank	02-Dec-21	1,75,77,65,065 1,75,77,65,065	1,69,24,04,423 1,69,24,04,423	External Commercial Borrowing (ECB)	Note 1	No	5.18%	-	-	-	6,53,60,642 6,53,60,642	
14		16-Nov-21	1,79,177	1,09,24,04,423					-	_	1,79,177		Note 3
15	1		59.366					_	_	59,366	<u> </u>	Note 2	
16	Rathi Brothers		2,58,007	-			No	-	-	-	2,58,007	-	Note 2
17			10,84,912	-			•		-	-	10,84,912		Note 2
	 		15,81,462	-					_	-	15,81,462	-	
	Total		33,47,67,09,944	32,70,28,41,877				100.00%			15,81,462	77,22,86,605	

Note 1 - All financial creditors (From 1 to 13) have submitted claims along with details of security interest. The security interest and amounts under verification covered by secured interest is currently under verification.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - We have requested the lenders to provide us reference to the specific agreement clauses and/or their internal circulars for the penal interest charged along with the rates applied.

Note 4 - We have requested for clarifications from the lenders in relation to certain differences regarding the repayment amounts as recorded by the CD vis a vis the lenders. The said amount is currently under verification.